GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3965 TO BE ANSWERED ON THE 20TH MARCH, 2018

MODERN SPINNING MILLS

3965. SHRI LADU KISHORE SWAIN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of steps taken by the Government to provide necessary support to establish modern spinning mill for the interest of cotton farmers in the State of Odisha;

(b) whether Cotton Corporation of India has any plan to open a branch at Bhawanipatana, the epicentre of cotton production in Odisha;

(c) if so, the details thereof;

(d) whether the ICAR has any plans to upgrade the All India Coordinated Cotton Improvement Project from sub-centre to a full-fledged AICCIP centre at Bhawanipatana, Kalahandi in Odisha and if so, the details thereof; and

(e) whether the Government has any plans to provide incentives to organic producers of cotton in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): The Ministry of Textiles has informed that the Central Government does not set-up textile unit/industry including modern spinning mill in any part of the country including Odisha. The role of the Government is to provide conducive policy environment, facilitate creation of enabling conditions for the industry and private entrepreneurs to set-up manufacturing units including modern spinning mill.

Government has been assisting entrepreneurs to set-up textile unit under various programme and schemes such as Technology Upgradation Fund Scheme, Scheme for Integrated Textile Parks, PowerTex India, a Comprehensive Scheme for Powerloom Sector, etc. The benefit of above schemes is available across the States/regions of the country;

(b) & (c): The Cotton Corporation of India has already established branch office at Rayagada in the State of Odisha and has opened adequate procurement centres to cover maximum cotton farmers in the State. As Bhawanipatana (District Headquarter of Kalahandi District) does not have any market yard of cotton, the cotton farmers of Bhawanipatana bring their cotton in nearby Regulated Market Yards (RMC) viz, Kesinga and Karlpada where the Corporation has already opened its procurement centres.

(d): In the EFC for the year 2017-2020, the Bhawanipatna centre in Kalahandi, Odisha has been upgraded to Main Centre with four staff position, i.e. three scientists and one technical.

(e): As per the report of the State Government of Odisha, incentive to organic producers of cotton is not yet initiated in the state during the year 2017-18. However, Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW, Government of India) is implementing the schemes viz; "Paramparagat Krishi Vikas Yojana" (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) and National Centre of Organic Farming (NCOF), Ghaziabad, a subordinate office of DAC&FW has developed a Waste Decomposer to promote Organic farming, to improve soil fertility and to curb use of hazardous chemical in agriculture organic produce. The schemes provide support for agriculture & horticulture crops including cotton.

PKVY is implemented on a cluster basis of 20 hectare each. The farmer within the cluster is given financial assistance upto a maximum of 1 ha and the limit of assistance is Rs. 50,000 per ha during the conversion period of 3 years. In order to implement the PKVY in the year 2015-16, 2016-17 and 2017-18, an amount of Rs. 226.19 crore, Rs. 152.19 crore and Rs. 156.33 crore has been released respectively, to the States.

Realizing the potential of organic farming in the North Eastern Region of the country, Ministry of Agriculture and Farmers Welfare has launched a Central Sector Scheme entitled 'Mission Organic Value Chain Development for North Eastern Region (MOVCDNER)" for implementation in the states of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura. The scheme aims at development of certified organic production in a value chain mode to link growers with consumers and to support the development of entire value chain starting from inputs, seeds, certification and creation of facilities for collection, aggregation, processing, marketing and brand building initiative. The scheme was approved with an outlay of Rs. 400 crore for three years.

Under MOVCDNER assistance is provided for cluster development, on/off farm input production, supply of seeds/planting materials, setting up of functional infrastructure, establishment of integrated processing unit, refrigerated transportation, pre-cooling/cold stores chamber, branding labeling and packaging, hiring of space, hand holdings, organic certification through third party, mobilization of farmers/processors etc.

In order to implement the MOVCDNER during 2015-16, 2016-17 and 2017-18, an amount of Rs.112.11 crore, Rs.47.63 crore and Rs.61.31 crore has been released respectively to the North Eastern States.
